

Scholarships for Scheduled Castes Students

550. **Shri Ganpati Ram:** Will the Minister of Education and Scientific Research be pleased to state.

(a) whether it is a fact that some Scheduled Castes students have not yet received the amount of scholarship awarded to them for 1956-57;

(b) if so, the reasons thereof, and

(c) whether it is a fact that some of the principals of the colleges delay in the payment of the money?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b). Except in a few cases which are still under correspondence with the institutions, payments have been made in respect of all the 1956-57 scholarship holders

(c) No, Sir, except in very rare cases where there are special reasons

Grants for Technical Education

551. **Shri Radhamohan Singh:** Will the Minister of Education and Scientific Research be pleased to state

(a) whether Government have advanced grants to States for advancement of technical education;

(b) if so, the amount given to U.P. during 1957-58 so far and the scheme for its utilization,

(c) the names of institutions in each State which will receive grants and for which courses of technical education,

(d) whether the Central Government or the State Governments would start or establish new technical institutions under this scheme, and

(e) if so, where and when they will start functioning?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) to (e) A statement giving the required information is laid on the Table of Lok Sabha [See Appendix II, annexure No 103].

Authority for Secondary Education

552. **Shri Raghunath Singh:** Will the Minister of Education and Scientific Research be pleased to state whether Government are considering a proposal for the creation of an authority for Secondary education in each of the States of India?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): The Government of India have recommended the establishment of Boards of Higher Secondary Education in States, where they do not exist at present

All India Tribal Conference

553. **Shri Sanganna:** Will the Minister of Home Affairs be pleased to refer to the answer given to Unstarred Question No 442 on the 29th May, 1957 in respect of the All India Tribal Conference at Koraput and state

(a) whether any of its resolutions have been accepted by Government; and

(b) if so, what are they?

The Minister of Home Affairs (Pandit G. B. Pant): (a) and (b) Government of India are concerned with resolution No 1 only regarding the carrying out of sample survey in various States for finalising the criteria for the definition of Scheduled Tribes This is under consideration

Vocational Training, Mysore

554 **Shri Siddiah:** Will the Minister of Home Affairs be pleased to state.

(a) what was the amount allotted to Mysore State for the year 1955-56 for giving vocational training to Scheduled Castes and Scheduled Tribes candidates under the First Five Year Plan,

(b) whether the whole amount has been spent,

(c) if not, the reasons therefor, and

(d) whether the Government of Mysore have requested the Government of India for reappropriation of the amount unspent during the above year?

The Minister of Home Affairs

(Pandit G. B. Pant): (a) No amount was allotted for the purpose, as no such scheme was received from the State Government for Central assistance.

(b) to (c). Do not arise.

Scheduled Castes and Scheduled Tribes

555. { Shri B. K. Galkwad:
Shri D. A. Katti:

Will the Minister of Home Affairs be pleased to state the amount Government of India have spent on housing, education, starting of business and for the welfare of the Scheduled Castes and Scheduled Tribes people in India since 1947?

The Minister of Home Affairs (Pandit G. B. Pant): A statement is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 104].

भोजपुरी भाषा

५५६. श्री सुरज पांडे : क्या शिक्षा और वैज्ञानिक शोध-संस्था मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश के किन भागों में भोजपुरी भाषा-भाषी लोग बहुत संख्या में हैं ;

(ख) क्या सरकार भोजपुरी जैसी भाषाओं के विकास के लिये प्रोत्साहन दे रही है ; और

(ग) यदि हा, तो इस दिशा में क्या प्रयत्न किये जा रहे हैं ?

शिक्षा तथा वैज्ञानिक शोध-संस्था मंत्रालय में राज्य-मंत्री (डा० का० ला० श्रीमाली):

(क) उत्तर प्रदेश के किसी भी भाग में भोजपुरी भाषी बहुसंख्या में नहीं हैं क्योंकि सारे उत्तर प्रदेश में ऐसे लोग केवल २६० ही

(ख) भोजपुरी हिन्दी की एक बोली मात्र है। हिन्दी की बोलियों का विकास, हिन्दी भाषा तथा साहित्य के प्रसार और विकास योजना के क्षेत्र से बाहर की चीज है।

(ग) प्रश्न ही नहीं उठता।

मंत्रियों के निजी कर्मचारी

५५७. श्री सरजू पांडे : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मंत्रियों के निजी कर्मचारियों की संख्या की एक सीमा निश्चित कर दी गई है ; और

(ख) यदि हां, तो एक मंत्री को निजी कर्मचारियों के रूप में कितने व्यक्त रखने की अनुमति है ?

गृह-कार्य मंत्री (श्री गो० ब० पन्त) :

(क) जी हां।

(ख) विवरण संलग्न है। [दिसंबर परिशिष्ट २, अनुसूचक संख्या १०५]

Foreign Scholarships to Indian Nationals

558. Shri V. Raju: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that some scholarships offered to Indian Nationals for studies abroad by foreign Governments or foreign Foundations were not utilised in the year 1956-57 as the Government of India did not recommend suitable candidates for them within the stipulated time; and

(b) if so, the total number of foreign scholarships offered during the above period which have not so far been utilised?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) No, Sir.

(b) Does not arise.

I.A.S. Emergency Recruitment

559. Shri Thimmaiah: Will the Minister of Home Affairs be pleased to state:

(a) how many candidates have passed the written test for I.A.S. Emergency Recruitment; and